

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/10005/2026 BLAPL/3327/2026	PADMAN SAMAL @ PADMUNU SAMALA @ BABURAM @ PRADYUMNA SAMAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	HINJILI /444 /2024 A.D.J.,CHATRAPUR(Ganjam) Spl/0000018/2024
2	D-BLAPL/9654/2026 BLAPL/3328/2026	OM PRAKASH TIWARI VS STATE OF ODISHA	SANJUKTA MUNDA VS	// 1ST A.D.J., SAMBALPUR(Sambalpur) TR/0000073/2025
3	D-BLAPL/9812/2026 BLAPL/3329/2026	BISIKESHAN SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SUBALAYA /191 /2025 SPECIAL JUDGE (POCSO), SONEPUR(So Spl/0000030/2025
4	D-BLAPL/10010/2026 BLAPL/3330/2026	RAMA CHANDRA SAHU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BISSAMCUTTACK /18 /2026 J.M.F.C.,BISSAM CUTTACK(Rayagada) GR/0000033/2026
5	D-BLAPL/9891/2026 BLAPL/3331/2026	BIKASH KHADIA VS STATE OF ODISHA	GOPAL PRASAD LAL VS	RENGALI /157 /2024 DISTRICT AND SESSIONS JUDGE,JHAR CT/0000004/2025
6	D-BLAPL/10014/2026 BLAPL/3332/2026	DEEPAK KUMAR DUTTA VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	TIGIRIA /168 /2025 A.D.J.,ATHAGARH(Cuttack) ST/0000163/2025
7	D-BLAPL/9906/2026 BLAPL/3333/2026	SANTOSH TARAI @ TITAN VS STATE OF ODISHA	RAJESH RANJAN DAS VS	BALANGA /26 /2026 J.M.F.C.,NIMAPARA(Puri) GR/0000074/2026
8	D-BLAPL/10015/2026 BLAPL/3334/2026	JYOTISH RANJAN DIGAL @ BABU @ BUBU VS STATE OF ODISHA	SITIKANT MISHRA VS	PHULBANI TOWN /219 /2024 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL CT/0000801/2024
9	D-BLAPL/9925/2026 BLAPL/3335/2026	SATYANAND NAYAK VS STATE OF ODISHA	JAYADEBA BEHERA VS	SARANAKUL /20 /2016 A.D.J.,ODAGAON(Nayagarh) ST/0000058/2024
10	D-BLAPL/10023/2026 BLAPL/3336/2026	RAJKISHORE JENA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	GHASIPURA /69 /2026 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR GR/0000093/2026
11	D-BLAPL/9986/2026 BLAPL/3337/2026	SHAMIM VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	//0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000080/2025

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12	D-BLAPL/8589/2026 BLAPL/3338/2026	GOPAL MUDULI VS STATE OF ODISHA	NIRANJAN PANDA VS	MALKANGIRI /724 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000001/2025
13	D-BLAPL/8693/2026 BLAPL/3339/2026	SATYALOCHAN SAHOO VS STATE OF ODISHA	UMA CHARAN MISHRA VS	BOLAGARH P.S. /256 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000123/2025
14	D-BLAPL/9987/2026 BLAPL/3340/2026	DEEPAK KUMAR THAKUR VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	//0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000130/2025
15	D-BLAPL/9602/2026 BLAPL/3341/2026	NABAGHAN BEHERA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000003/2026
16	D-BLAPL/10034/2026 BLAPL/3342/2026	SETA BEHERA @ SWETA VS STATE OF ODISHA	MAHES DAS VS	TIKABALI /7 /2005 A.D.J.,BALLIGUDA(Kandhamal) ST/0000100/2025
17	D-BLAPL/9652/2026 BLAPL/3343/2026	GOKULA SUNANI @ SUNYANI VS STATE OF ODISHA	TRILOCHAN DASH VS	HEMGIR /520 /2025 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000025/2026
18	D-BLAPL/9989/2026 BLAPL/3344/2026	NAVNATH POPAT JADAV VS STATE OF ODISHA	SHYAM MANOHAR VS	ORKEL /268 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000119/2024
19	D-BLAPL/9990/2026 BLAPL/3345/2026	VANTALA RAMU @ V. RAMU VS STATE OF ODISHA	MANGU NANDY VS	CHITRAKONDA /211 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000197/2024
20	D-BLAPL/9715/2026 BLAPL/3346/2026	MARDA DIGAL @ MARADA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAMBALPUR TOWN /64 /2016 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000012/2016
21	D-BLAPL/10037/2026 BLAPL/3347/2026	SWARNA PRAVA ROUT @ SWARNALATA BISWAL VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	KUJANGA /76 /2026 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000236/2026
22	D-BLAPL/9781/2026 BLAPL/3348/2026	MADHAB CHANDRA BEHERA @ MADHAB CH. BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 C.J.M.,DEOGARH(Debagarh) 2(B)CC/0000004/2025
23	D-BLAPL/9788/2026	PRAKASH BEHERA	KHAGESWAR BEHERA	CHANDAKA P.S. /115 /2026

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	BLAPL/3349/2026	VS STATE OF ODISHA	VS	J.M.F.C.,BHUBANESWAR(Khordha) GR/0000464/2026
24	D-BLAPL/10046/2026 BLAPL/3350/2026	MAUSIM KHAN VS STATE OF ODISHA	ASIT KUMAR JENA VS	/ /0 SPECIAL JUDGE,CHANDIKHOLE(Jajapur)
25	D-BLAPL/9809/2026 BLAPL/3351/2026	SUDAN DEEP VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	Spl/0000001/2026 ULLUNDA /195 /2025 SPECIAL JUDGE (POCSO), SONEPUR(So
26	D-BLAPL/10094/2026 BLAPL/3352/2026	SIDDHARTH @ LIPU DAS VS STATE OF ODISHA	AMITAV TRIPATHY VS	Spl/0000031/2025 BALUGAON P.S. /4 /2026 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK
27	D-BLAPL/10052/2026 BLAPL/3353/2026	MADHUSMITA NAYAK VS STATE OF ODISHA	SIDHARTHA MISHRA VS	GR/0000009/2026 / /0 A.D.J., SORO(Baleshwar)
28	D-BLAPL/10101/2026 BLAPL/3354/2026	MILAN @ SATYAJIT MAHARANYA VS STATE OF ODISHA	AMLAN MOHANTY VS	Spl/0000003/2026 JAJPUR TOWN /110 /2026 SPECIAL JUDGE,JAJPUR(Jajapur)
29	D-BLAPL/10002/2026 BLAPL/3355/2026	SUNDERLAL NAG @ NEPAL VS STATE OF ODISHA	MANORANJAN PADHY VS	Spl/0000004/2026 JEYPORE SADAR /127 /2024 SPECIAL JUDGE,JEYPORE(Koraput)
30	D-BLAPL/10054/2026 BLAPL/3356/2026	SANJIT DAS VS STATE OF ODISHA	RAKESH BEHERA VS	TR/0000029/2024 BARI RAMCHANDRAPUR /106 /2026 JMFC, BARIPAL(Jajapur)
31	D-BLAPL/9587/2026 BLAPL/3357/2026	SRIDHAR KHARA VS STATE OF ODISHA	MANGU NANDY VS	CT/0000102/2026 PADWA /94 /2025 SPECIAL JUDGE,KORAPUT(Koraput)
32	D-BLAPL/10060/2026 BLAPL/3358/2026	PRASANT PAL @ PALL VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	TR/0000104/2025 MARKAT NAGAR /5 /2025 J.M.F.C,CUTTACK(Cuttack)
33	D-BLAPL/10063/2026 BLAPL/3359/2026	SHAKTI @ SUJIT NARAYAN NAYAK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	GR/0000022/2025 BRAHMAGIRI /19 /2026 SPECIAL JUDGE, PURI(Puri)
34	D-BLAPL/10077/2026 BLAPL/3360/2026	BUDHIA @ KAMALAKANTA DAS VS	SAMARENDRA BAHADUR VS	TR/0000037/2026 SORO /901 /2025 J.M.F.C.,SORO(Baleshwar)

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35	D-BLAPL/10070/2026 BLAPL/3361/2026	STATE OF ODISHA BABLU PADHAN VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	CT/0001740/2025 HEMGIR /32 /2025 SPECIAL JUDGE (POCSO), SUNDARGARH
36	D-BLAPL/10016/2026 BLAPL/3362/2026	BABULI @ RASMIKANTA BISWAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	Spl/0000011/2025 RAJKANIKA /54 /2026 SPECIAL JUDGE (POCSO), KENDRAPARA
37	D-BLAPL/10075/2026 BLAPL/3363/2026	DINESH KUMAR BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	Spl/0000013/2026 DASPALLA /187 /2025 DISTRICT AND SESSIONS JUDGE,NAYAGARH
38	D-BLAPL/10019/2026 BLAPL/3364/2026	DEEPAK SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	ST/0000253/2025 KUDANAGARI /51 /2026 SPECIAL JUDGE (POCSO), KENDRAPARA
39	D-BLAPL/9909/2026 BLAPL/3365/2026	RAJU TARAI VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	Spl/0000009/2026 KHALLIKOTE /414 /2024 A.D.J.,KHALLIKOTE(Ganjam)
40	D-BLAPL/10153/2026 BLAPL/3366/2026	BIKASH NAIK @ GANJA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ST/0000060/2024 SOSO /139 /2023 A.D.J.,ANANDAPUR(Kendujhar)
41	D-BLAPL/10039/2026 BLAPL/3367/2026	BHIMA @ BHIMRAJ MOHANTY VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	ST/0000014/2025 INDUSTRIAL ESTATE PS /156 /2025 S.D.J.M.,KHURDA(Khordha)
42	D-BLAPL/10058/2026 BLAPL/3368/2026	SEIKH JOHAR MOHAMMAD VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	GR/0000599/2025 MALKANGIRI /101 /2026 S.D.J.M.,MALKANGIRI(Malkangiri)
43	D-BLAPL/10157/2026 BLAPL/3369/2026	PRADEEP PALATASINGH @ KALIA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	GR/0000118/2026 INDUSTRIAL ESTATE PS /66 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khordha)
44	D-BLAPL/10161/2026 BLAPL/3370/2026	PUTUL @ SOUMYA RANJAN PATTNAIK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	TR/0000049/2026 KHURDA MODEL /87 /2026 S.D.J.M.,KHURDA(Khordha)
45	D-BLAPL/9785/2026 BLAPL/3371/2026	SWET @ SAHID KALINDRI @ KALNDRI VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	GR/0000182/2026 LAHUNIPADA /262 /2025 A.D.J.-CUM-SPECIAL JUDGE,BONAI(Sundergarh)

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46	D-BLAPL/9598/2026 BLAPL/3372/2026	JAKRIYA DEOGAM @ JAKARIYA DEOGAM VS STATE OF ODISHA	PARTHA SARATHI DAS VS	CHAMPUA /66 /2026 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/0000116/2026
47	D-BLAPL/10076/2026 BLAPL/3373/2026	DILESWAR KANHAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /63 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000105/2026
48	D-BLAPL/7029/2026 BLAPL/3374/2026	DEBASIS TARIA VS STATE OF ODISHA	AKASH DASH VS	PADAMPUR /119 /2025 SPECIAL JUDGE (POCSO), BARGARH(B Spl/0000019/2025
49	D-BLAPL/8848/2026 BLAPL/3375/2026	MAHBOOB @ MIRZA MEHBOOB BEG VS STATE OF ODISHA	ASIT KUMAR JENA VS	TIRTOL /439 /2025 JMFC-CUM-CIVIL JUDGE, TIRTOL(Jagat GR/0000532/2025
50	D-BLAPL/9965/2026 BLAPL/3376/2026	SILU NAIK VS STATE OF ODISHA	ARIJEET MISHRA VS	ANGUL SADAR PS /87 /2026 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000014/2026
51	D-BLAPL/9991/2026 BLAPL/3377/2026	DEBENDRA BEHERA VS STATE OF ODISHA	MANGU NANDY VS	MACHHKUND /63 /2021 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000069/2021
52	D-BLAPL/10143/2026 BLAPL/3378/2026	BABY @ RANJAN KUMAR SUNDARAY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHURDA SADAR /88 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000045/2026
53	D-BLAPL/10067/2026 BLAPL/3379/2026	VAAZID BEG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TARASINGI /69 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0000325/2026
54	D-BLAPL/10055/2026 BLAPL/3380/2026	PRAKASH GOYAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUMUDIBANDHA /9 /2026 SPECIAL JUDGE,BALLIGUDA(Kandham Spl/0000048/2026
55	D-BLAPL/10146/2026 BLAPL/3381/2026	SURENDRA PRADHAN VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	GURANDI /59 /2024 DISTRICT AND SESSIONS JUDGE,GAJA ST/0000093/2024
56	D-BLAPL/10151/2026 BLAPL/3382/2026	JURO HO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	SOSO /139 /2023 A.D.J.,ANANDAPUR(Kendujhar) ST/0000016/2024
57	D-CMAPL/35984/2025	SUKANTA KUMAR DASH	PRANAB KUMAR PASAYAT	//

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	CMAPL/46/2026	VS M/S. STEEL AUTHORITY OF INDIA LTD., ROURKELA	VS	() //
58	D-CMAPL/15519/2026 CMAPL/47/2026	TAPAS KUMAR JENA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// () //
59	D-CMAPL/15509/2026 CMAPL/48/2026	ASHOK KUMAR DAS VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// () //
60	D-CMAPL/15568/2026 CMAPL/49/2026	MAHESWAR SINGH VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// () //
61	D-CMP/13992/2026 CMP/602/2026	PARAKHITA @ PARAKHITA KUMABHAR VS SABITRI KUMBHAR	AMIT PRASAD BOSE VS	// A.D.J.,PADAMPUR(Bargarh) Fao/0000001/2025
62	D-CMP/14961/2026 CMP/603/2026	DINABANDHU DAS VS TILLATAMA DAS	ASHOK KUMAR SAHOO VS	// CIVIL JUDGE (SD),PATTAMUNDAI(Ken IA/0000020/2026
63	D-CMP/52488/2025 CMP/604/2026	SUSAMA RANI RAY VS PURNIMA RAY	ASIT KUMAR CHAUDHURY VS	// CIVIL JUDGE (SD),PURI(Puri) CS/0000387/2023
64	D-CMP/10929/2026 CMP/605/2026	MITARANI PATI VS SUDHAKAR PATI	SUBHADUTTA ROUSTRAY VS	// DISTRICT & SESIONS JUDGE,BHUBANE CS/0000013/2016
65	D-CMP/14473/2026 CMP/606/2026	BUDHI RAULA VS BISWBIJAYEE YOUTH CLUB, CUTTACK	SWARUP KUMAR PATNAIK VS	// 3RD ADDL.CIVIL JUDGE (S.D.),CUTTAC CS/0001044/2016
66	D-CMP/12337/2026 CMP/607/2026	JAMUNA NAYAK VS YADAV DEVI PRASAD BEHERA	RITA SINGH VS	// CIVIL JUDGE (SD),KAMAKSHYANAGAI Mat/0000056/2023
67	D-CMP/14482/2026 CMP/608/2026	RANJAN KUMAR MAHARANA VS T. SANKAR RAO	PARTHA SARATHI DAS VS	// 2ND ADDL. CIVIL JUDGE(SD),GANJAM, EP/0000029/2019
68	D-CMP/15779/2026 CMP/609/2026	PURNA CHANDRA TARIA VS	MANAS RANJAN BAUG VS	// CIVIL JUDGE (SD),BHAWANIPATNA(Ka

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69	D-CMP/9603/2026 CMP/610/2026	MAHESWAR PATI SIDHARTHA SANKAR BEHERA VS RAMESH CHANDRA DASH	SATRUGHNA DASH (A) VS	CS/0000079/2020 // CIVIL JUDGE (SD),JAGATSINGHPUR(Jag
70	D-CMP/963/2026 CMP/611/2026	MAHANI SAHOO VS KAMALINI SAHOO	SURESH CHANDRA PRADHAN VS	CS/0000255/2013 // CIVIL JUDGE (SD),KENDRAPARA(Kendr
71	D-CONTC/14356/2026 CONTC/2033/2026	PRAVAT KUMAR BEHERA VS RAJESH PRABHAKAR PATIL, IAS	SHASHI BHUSAN JENA , S.BEHERA, S.P.JENA, A.SWAIN/ VS	CS/0000358/2022 () //
72	D-CONTC/11392/2026 CONTC/2034/2026	CHAKRADHAR BARIK VS GUHA POONAM TAPAS KUMAR, IAS	PRADEEP KUMAR DAS VS	// () //
73	D-CONTC/11527/2026 CONTC/2035/2026	SHIBA PRASAD RATH VS HEMANTA SHARMA, I.A.S	BISHNU PRASAD PRADHAN VS	// () //
74	D-CONTC/12077/2026 CONTC/2036/2026	NIRANJAN JENA VS MADHUSUDAN NAYAK,OAS,TAHASILDAR,BHADRAK	ADV VS	// () //
75	D-CONTC/12108/2026 CONTC/2037/2026	KISHORE CHANDRA JAGADEV VS ARAVIND AGRAWAL , IAS	SANGRAM JENA VS	// () //
76	D-CONTC/12144/2026 CONTC/2038/2026	AMARENDRA SARANGI VS DEEPANKAR MOHAPATRA,IAS	ADV. VS	// () //
77	D-CONTC/12242/2026 CONTC/2039/2026	MAHENDRANATH SAHU VS SURYAWANSI MAYUR VIKAS, IAS	NIRANJAN LENKA VS	// () //
78	D-CONTC/12392/2026 CONTC/2040/2026	SARASINI PRADHAN VS BALAMUKUNDA BHUYAN, OAS	SANGRAM JENA VS	// () //
79	D-CONTC/13749/2026 CONTC/2041/2026	SAROJ KUMAR MAHANTA VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// () //

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80	D-CONTC/14724/2026 CONTC/2042/2026	SUDHA K. K. VS B. PARAMESWARAM, I.A.S.	ADV. VS	// 0 //
81	D-CONTC/13494/2026 CONTC/2043/2026	GUNANIDHI MAHANTA VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
82	D-CONTC/11579/2026 CONTC/2044/2026	SUJATA DAS VS ARAVINDA AGRAWAL, PRINCIPAL SECRETARY,BHUBANESWAR	LAMBIT SENAPATI VS	// 0 //
83	D-CONTC/12137/2026 CONTC/2045/2026	MANO RANJITA BEHERA VS SHYAM LAL ORAM,I.I.C, NALCO NAGAR P.S, ANGUL	MISS RESHMA BEHERA VS	// 0 //
84	D-CONTC/14035/2026 CONTC/2046/2026	NARAYAN MASHRA VS DUKHIA SOREN, DEPUTY GENERAL MANAGER, BHUBANESWAR	ADV. VS	// 0 //
85	D-CONTC/12394/2026 CONTC/2047/2026	MANOJ KUMAR THAKUR VS ARVIND AGRAWAL, IAS	SANGRAM JENA VS	// 0 //
86	D-CONTC/12399/2026 CONTC/2048/2026	SASMITA MOHANTY VS ARVIND AGRAWAL, I.A.S	ADV. VS	// 0 //
87	D-CONTC/12403/2026 CONTC/2049/2026	RATNAKAR MALLICK VS Y.B. KHURANIA,IPS,DEPUTY GENERAL OF POLICE,ODISHA	ABHISHEK DASH VS	// 0 //
88	D-CONTC/12405/2026 CONTC/2050/2026	YASHALAXMI PAIKARAY VS NIYATI PATNAIK, DIRECTOR, HIGHER SECONDARY EDUCATION, KHURDA	AMIT KUMAR SAA VS	// 0 //
89	D-CONTC/13581/2026 CONTC/2051/2026	DIGAMBER BEHERA VS DIPTIMAYEE BEHERA, TAHASILDAR,BARI,JAJPUR	ADV. VS	// 0 //
90	D-CONTC/13915/2026 CONTC/2052/2026	DEBENDRANATH PANDA VS ANU GARG, IAS	SAROJA KANTA SAMAL VS	// 0 //
91	D-CONTC/13921/2026	TAPASWINI NATH	PRASANTA KUMAR JENA	//

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	CONTC/2053/2026	VS USHA PADHI, IAS	VS	() //
92	D-CONTC/14521/2026 CONTC/2054/2026	DASARATHI MOHARANA VS SAROJ KUMAR ROUT, TAHASILDAR, PIPILI	ADV. VS	// () //
93	D-CONTC/14620/2026 CONTC/2055/2026	RAJ KUMAR GIRI VS KAILASH CHANDRA SABAR, CHIEF EXECUTIVE OFFICER, BALASORE	ADV. VS	// () //
94	D-CONTC/14673/2026 CONTC/2056/2026	SANTOSH JENA @ SANTOSH KUMAR JENA VS VISHAL SINGH, I.A.S., COLLECTOR AND D.M., KEONJHAR	ADV. VS	// () //
95	D-CONTC/10864/2026 CONTC/2057/2026	BALARAM SAHOO VS SUBHRANSU SAHOO, TAHASILDAR, DASARATHPUR	KSHIROD KUMAR ROUT VS	// () //
96	D-CONTC/10878/2026 CONTC/2058/2026	PATITAPABAN SENAPATI VS SIBASIS PARIDA, TAHASILDAR, JATANI	ADV. VS	// () //
97	D-CONTC/12353/2026 CONTC/2059/2026	DIBAKAR PATRA VS HEMANTA KUMAR SHARMA, I.A.S	ADV. VS	// () //
98	D-CONTC/12976/2026 CONTC/2060/2026	RASMITA NATH VS ARAVINDA AGRAWAL, I.A.S	JYOTI RANJAN KHUNTIA VS	// () //
99	D-CONTC/13073/2026 CONTC/2061/2026	KABIRAJ BHOI VS ARVIND AGRAWAL, I.A.S	ADV. VS	// () //
100	D-CONTC/13083/2026 CONTC/2062/2026	M.C. OF RADHA DAMODAR GIRLS U.P. SCHOOL, GANJAM VS THIRUMALA NAIK N, I.A.S	ADV. VS	// () //
101	D-CRLA/9366/2026 CRLA/342/2026	BANKA NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /40 /2024 2ND A.D.J,KHURDA(Khordha) ST/0000079/2024
102	D-CRLA/9567/2026 CRLA/343/2026	JAGABANDHU GOUDA VS	SIDHARTHA SANKAR RAY (2) VS	BHANJANAGAR /288 /2025 SPECIAL JUDGE(POCSO), BERHAMPUR

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103	D-CRLA/9588/2026 CRLA/344/2026	STATE OF ODISHA JUMAN GOUDA VS	SIDHARTHA SANKAR RAY (2) VS	Spl/0000039/2025 BAIDYANATHPUR /240 /2024 SPECIAL JUDGE(POCSO), BERHAMPUR
104	D-CRLA/10021/2026 CRLA/345/2026	STATE OF ODISHA GAJENDRA SING PATRA VS	JAGANNATH BHUYAN VS	Spl/0000070/2024 DARINGBADI /19 /2021 SPECIAL JUDGE (POCSO), PHULBANI(K
105	D-CRLA/9831/2026 CRLA/346/2026	STATE OF ODISHA SAROJ PANIGRAHI VS	DHIRENDRA KUMAR MOHAPATRA VS	Spl/0000008/2021 HEMGIR /510 /2025 SPECIAL JUDGE, SUNDARGARH(Sundar
106	D-CRLMC/10012/2026 CRLMC/1151/2026	STATE OF ODISHA SUDHIRA BEHERA @ SUDHIRA KUMAR BEHERA VS	PRAFULLA KUMAR RATH VS	Spl/0000156/2025 TANGI (KHURDA) /852 /2022 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK
107	D-CRLMC/10062/2026 CRLMC/1152/2026	STATE OF ODISHA RAHUL @ RAJENDRA PAL VS	BIPLAB KUMAR DASH VS	GR/0000619/2022 MARKAT NAGAR /172 /2018 1ST A.D.J., CUTTACK(Cuttack)
108	D-CRLMC/10257/2026 CRLMC/1153/2026	STATE OF ODISHA MITU PRADHAN VS	SURYAKANTA DWIBEDI VS	ST/0000198/2019 / /0 C.J.M.,PHULBANI(Kandhamal)
109	D-CRLMC/9820/2026 CRLMC/1154/2026	STATE OF ODISHA PRADEEP KUMAR MOHANTY @ PRADEEP MOHANTY @ BABULI VS	BHABANI SHANKAR DASPARIDA VS	2(B)CC/0000005/2021 BHADRAK TOWN /196 /2025 S.D.J.M.,BHADRAK(Bhadrak)
110	D-CRLMC/7900/2026 CRLMC/1155/2026	STATE OF ODISHA ANUP AGRAWAL VS	HARIHAR PANIGRAHI VS	GR/0000760/2025 BELPARA /148 /2025 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH
111	D-CRLMC/9489/2026 CRLMC/1156/2026	STATE OF ODISHA BIJAYA KUMAR SAHOO VS	JAYADEBA BEHERA VS	GR/0000666/2025 KHANDAPARA /2 /2006 J.M.F.C.,KHANDAPARA(Nayagarh)
112	D-CRLMC/10235/2026 CRLMC/1157/2026	STATE OF ODISHA BEHERAMANI PANKAJ KUMAR VS	SATYABRATA DASH VS	GR/0000017/2006 PARADEEP LOCK /137 /2024 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats
113	D-CRLMC/8098/2026 CRLMC/1158/2026	STATE OF ODISHA RAJOT PATRA @ RAJAT KUMAR PATRA VS STATE OF ODISHA	ASIT KUMAR JENA VS	CT/0000030/2025 MALKANGIRI /400 /2023 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000487/2023

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114	D-CRLMC/8101/2026 CRLMC/1159/2026	RAJOT PATRA@RAJAT KUMAR PATRA VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /354 /2023 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000421/2023
115	D-CRLMC/8102/2026 CRLMC/1160/2026	RAJOT PATRA@RAJAT KUMAR PATRA VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /714 /2022 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000845/2022
116	D-CRLMC/8106/2026 CRLMC/1161/2026	RAJOT PATRA@RAJAT KUMAR PATRA VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /399 /2023 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000486/2023
117	D-CRLMC/8110/2026 CRLMC/1162/2026	RAJOT PATRA@RAJAT KUMAR PATRA VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /394 /2023 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000479/2023
118	D-CRLMC/8957/2026 CRLMC/1163/2026	SANTOSH CHANDRA ATABUDHI VS STATE OF ODISHA	JITENDRA KUMAR BEHERA VS	KHURDA MODEL /247 /2020 S.D.J.M.,KHURDA(Khordha) GR/0000846/2020
119	D-CRLMC/9427/2026 CRLMC/1164/2026	DASHARATHA DHURUA VS PRAMOD KUMAR MOHANTY	BASANTA KUMAR NAYAK VS	//0 JMFC, SEMILIGUDA(Koraput) ICC/0000014/2019
120	D-CRLMP/9194/2026 CRLMP/472/2026	SHREYASHREE SAMANTARAY VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	KENDRAPARA /40 /2026 () //
121	D-CRLMP/9849/2026 CRLMP/473/2026	S.K.MONOHAR VS STATE OF ODISHA	SIDHARTHA DAS VS	KHUNTUNI /161 /2024 () //
122	D-CRLMP/9105/2026 CRLMP/474/2026	PURNA CHANDRA GIRI VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	JAGATPUR /551 /2021 () //
123	D-CRLMP/9968/2026 CRLMP/475/2026	ANJANA MISHRA VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	//0 () //
124	D-CRLMP/8501/2026 CRLMP/476/2026	MANAS RANJAN DASH VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	CHANDRASEKHARPUR /195 /2026 () //
125	D-CRLMP/8722/2026	SAMBIT KUMAR SAHU	BYOMAKESH TRIPATHY	TUMUSINGA /30 /2026

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	CRLMP/477/2026	VS STATE OF ODISHA	VS	() //
126	D-CRLMP/9009/2026 CRLMP/478/2026	SUVANARAYAN RATH @ SUVANARAYAN RATT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 () //
127	D-CRLMP/9139/2026 CRLMP/479/2026	RABINARAYAN BHOL VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	KANAS /42 /2026 () //
128	D-CRLMP/6685/2026 CRLMP/480/2026	SWARNA LATA ROUT VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 () //
129	D-CRLMP/8608/2026 CRLMP/481/2026	FATHER OF COMPLAINANT VS STATE OF ODISHA	SANTOSH SETHI VS	BARI RAMACHANDRA /56 /2025 () //
130	D-CRLMP/9824/2026 CRLMP/482/2026	SUSHIL KUMAR BEHERA VS STATE OF ODISHA	INDRAMANI SAHOO VS	//0 () //
131	D-CRLREV/9541/2026 CRLREV/264/2026	SUBARNA KESHAREE UDAYSINGH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /103 /2025 J.M.F.C.,KHURDA(Khordha) GR/0000248/2025
132	D-CRLREV/9918/2026 CRLREV/265/2026	AMAR KUMAR BAHADUR @ SANKAR LAMBA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /206 /2025 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000032/2025
133	D-CRLREV/4388/2026 CRLREV/266/2026	BANITA BEHERA VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	//0 PRINCIPAL MAGISTRATE CUM JUV. JU MIS.CASE/0000004/2025
134	D-CRLREV/9758/2026 CRLREV/267/2026	RANJIT KUMAR MISHRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JHARSUGUDA /497 /2024 SPECIAL JUDGE (POCSO), JHARSUGUDA Spl/0000044/2024
135	D-CRLREV/9988/2026 CRLREV/268/2026	PARSHURAM DAS VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	//0 J.M.F.C.(IV),CUTTACK(Cuttack) ICC/0000513/2022
136	D-CRLREV/8719/2026 CRLREV/269/2026	BACHANA LENKA@BACHAN LENKA VS	SAMIR KUMAR MISHRA (SR. ADV.) VS	//0 1ST A.D.J., CUTTACK(Cuttack)

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137	D-CRLREV/8926/2026 CRLREV/270/2026	MINATI LENKA SHYAMA SUNDAR MAHARANA VS LAXMIPRIYA OJHA	BAIJAYANTI MOHANTY VS	CRA/0000065/2025 //0 A.D.J.,BHUBANESWAR(Khordha) CRA/0000049/2025
138	D-CRLREV/10009/2026 CRLREV/271/2026	DHRUP@DHRUBA MUKHI VS STATE OF ODISHA	JAGANNATH BHUYAN VS	PHULBANI TOWN /149 /2022 DISTRICT & SESSIONS JUDGE ,PHULBA CRA/0000006/2025
139	D-CRLREV/10330/2026 CRLREV/272/2026	NITYANANDA JENA VS STATE OF ODISHA	KULDEEP MOHANTY VS	//0 A.D.J.,UDALA(Mayurbhanj) CRA/0000037/2025
140	D-CRP/13914/2026 CRP/8/2026	CHAKRADHAR SAHU VS KALU BEHERA	PRABHASI NAYAK VS	// CIVIL JUDGE (JR. DIVISION), KANAS(Pu CS/0000013/2024
141	D-EXP/14285/2026 EXP/45/2026	DURYODHAN PRADHAN VS STATE OF ODISHA	ASISH KUMAR RAY VS	// () //
142	D-EXP/13567/2026 EXP/46/2026	SUDHEER KUMAR PANDA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// () //
143	D-EXP/2664/2026 EXP/47/2026	TARANI MALLIK VS DEORANJAN KUMAR SINGH, SECRETARY REVENUE AND DISASTER MANAGEMENT DEPARTMENT	SANTOSH KUMAR MAHANTY VS	// () //
144	D-FAO/14781/2026 FAO/205/2026	SAILA BHAINSA VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001031/2012
145	D-FAO/14803/2026 FAO/206/2026	MANAGING COMMITTEE OF J.B. HIGH SCHOOL, MAULSINGHA, BOUDH VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000910/2017
146	D-FAO/14814/2026 FAO/207/2026	SAROJ KUMAR RATH VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000547/2013
147	D-FAO/14827/2026 FAO/208/2026	HEMANTA KUMAR GIRI VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000194/2014

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148	D-FAO/13230/2026 FAO/209/2026	BENU BHOI VS MANTU JOSHI	KAPILA CHARAN NAYAK VS	// DIVISIONAL LABOUR COMMISSIONER EC/0000006/2017
149	D-FAO/13124/2026 FAO/210/2026	JYOTIRANJAN PATTANAİK VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000093/2022
150	D-FAO/15571/2026 FAO/211/2026	MANAGING COMMITTEE OF MAA BHUASUNI HIGH SCHOOL, HANTASURA, PURI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000721/2017
151	D-JCRLA/10508/2026 JCRLA/114/2026	MUNA SINGH VS STATE OF ODISHA	ADV. VS	NISCHINTAKOILI /83 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000065/2025
152	D-JCRLA/10510/2026 JCRLA/115/2026	KISHORE PRADHAN VS STATE OF ODISHA	ADV. VS	BEGUNIAPADA /163 /2023 A.D.J.,KHALLİKOTE(Ganjam) ST/0000050/2023
153	D-JCRLA/10511/2026 JCRLA/116/2026	RAMESH DALABEHERA VS STATE OF ODISHA	ADV. VS	BHANJANAGAR /53 /2011 A.D.J.,BHANJANAGAR(Ganjam) ST/0000130/2019
154	D-JCRLA/10513/2026 JCRLA/117/2026	RANJIT SAHU@NAKA VS STATE OF ODISHA	ADV. VS	GOSANINUAGAM /87 /2020 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPTON ST/0000082/2021
155	D-JCRLA/10517/2026 JCRLA/118/2026	SIBA HUIKA VS STATE OF ODISHA	ADV. VS	NARAYANPATNA /9 /2016 ADDL DISTRICT AND SESSIONS JUDGE CT/0000036/2016
156	D-JCRLA/10521/2026 JCRLA/119/2026	KANDE KANDANKEL VS STATE OF ODISHA	ADV. VS	MOHULDIHA /66 /2024 A.D.J.,KARANJIA(Mayurbhanj) ST/0000084/2024
157	D-JCRLA/10523/2026 JCRLA/120/2026	LAKINATH PRASKA@LOKANATH@BENGA VS STATE OF ODISHA	ADV. VS	BISSAMCUTTACK /162 /2024 A.D.J.,CUM SPECIAL JUDGE,BISSAMPUR CT/0000003/2025
158	D-LAA/51453/2025 LAA/39/2026	DEPUTY CHIEF ENGINEER(CONSTRUCTION), KHRUDA VS ASHOK KUMAR DALEI	ALOK KUMAR MOHANTY(SR. PANNEL COUNSEL) VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000318/2022
159	D-MACA/14517/2026	GITA @ GITANJALI MUNDA	PRADEEP KUMAR MISHRA	//

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	MACA/345/2026	VS CHINMAY KUMAR SAHU	VS	1ST M.A.C.T., DEOGARH(Debagarh) Mac/0000073/2023
160	D-MACA/14512/2026 MACA/346/2026	JAMUNA KISAN VS SANJIT KUMAR GUPTA	PRADEEP KUMAR MISHRA VS	// 1ST M.A.C.T., DEOGARH(Debagarh) Mac/0000052/2022
161	D-MACA/14613/2026 MACA/347/2026	RAIBARI SINGH VS RASMITA SETHI	BISHNU BRATA SINGH VS	// I MACT,BARIPADA(Mayurbhanj) Mac/0000111/2024
162	D-MACA/12714/2026 MACA/348/2026	D.M.,ORIENTAL INSURANCE CO. LTD.,ANGUL VS PRIYANKA MOHANTY	SOMNATH ROY VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000033/2019
163	D-MACA/51232/2025 MACA/349/2026	NILAKANTHA NAYAK VS VIJAY KUMAR NGRATH	KAPILA CHARAN NAYAK VS	// II MACT,CUTTACK(Cuttack) Mac/0000361/2018
164	D-MATA/14625/2026 MATA/123/2026	ALIVA MOHANTY VS PRADIP KUMAR PATNAIK	SATYABRATA SENAPATI VS	// JUDGE FAMILY COURT,BALASORE(Bal) CP/0000674/2019
165	D-MATA/13240/2026 MATA/124/2026	NILAKANTHA MISHRA VS MAMATAMAYEE MISHRA @ NAYAK	SAMIR KUMAR MISHRA, (SR. ADV.) VS	// JUDGE FAMILY COURT, KEONJHAR(Ke) CP/0000020/2023
166	D-RPFAM/14879/2026 RPFAM/99/2026	MADHUSMITA MAHANTA VS SURESH KUMAR MAHANTA	SATYAM DAS PATTNAIK VS	// JUDGE FAMILY COURT, KEONJHAR(Ke) Crp/0000042/2022
167	D-RSA/14348/2026 RSA/181/2026	BANKIM CHARAN JENA @ BANKIM KUMAR JENA VS THE EXECUTIVE ENGINEER (R AND B), DIV-I, CUTTACK	MAHESWAR MOHANTY VS	// 3RD A.D.J., CUTTACK(Cuttack) RFA/0000076/2018
168	D-RSA/10708/2026 RSA/182/2026	SANTOSH KUMAR MISHRA VS BASANTA JENA	AMIT PRASAD BOSE VS	// DISTRICT AND SESSIONS JUDGE,ANGU RFA/0000008/2020
169	D-RSA/14851/2026 RSA/183/2026	JANARDHAN SAHU VS DAMBARU SETHI	S.SUDHAKAR RAO (SR. ADV.) VS	// DISTRICT & SESSIONS JUDGE,BERHAM RFA/0000015/2024
170	D-RSA/55552/2025 RSA/184/2026	BENUDHAR MAHAPATRA VS	HRUDANANDA MOHAPATRA VS	// 1ST A.D.J., PURI(Puri)

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171	D-RSA/3797/2026 RSA/185/2026	SRI RADHA GOBINDA DEB NIRAKAR SAHOO VS PRAHALLAD CHANDRA PANDA	RAJAT KUMAR PANDA VS	RFA/0000040/2010 // DISTRICT & SESSIONS JUDGE,BHADRA
172	D-RSA/14182/2026 RSA/186/2026	DILLIP KUMAR SENAPATI VS UDAYA NATH SENAPATI	JYOTI RANJAN DEO VS	RFA/0000048/2022 // 2ND ADDL. CIVIL JUDGE (SD) BARIPADA
173	D-RSA/15241/2026 RSA/187/2026	MALAYA RANJAN RATH VS MANORAMA DAS	PRAGYAN PARAMITA MOHANTY VS	RFA/0000034/2017 // DISTRICT & SESSIONS JUDGE ,PHULBA
174	D-RSA/14184/2026 RSA/188/2026	DILLIP KUMAR SENAPATI VS UDAYA NATH SENAPATI	JYOTI RANJAN DEO VS	RFA/0000005/2025 // 2ND A.D.J., BARIPADA(Mayurbhanj)
175	D-RSA/15231/2026 RSA/189/2026	MALAYA RANJAN RATH VS MANORAMA DAS	GOPINATH MISHRA, (SR.ADV.) VS	RFA/0000040/2017 // DISTRICT & SESSIONS JUDGE ,PHULBA
176	D-RVWPET/15378/2026 RVWPET/86/2026	JIWAN KUMAR AGRAWAL VS STATE BANK OF INDIA,STRESSED ASSETS RECOVERY BRANCH, MADHUPATNA, CUTTACK	SUBHADUTTA ROUSTRAY VS	RFA/0000005/2025 // ()
177	D-TRPCRL/10499/2026 TRPCRL/30/2026	SARTHAK RANJAN BEHERA VS MONALISA NAYAK	SUKANTA KUMAR NAYAK VS	RFA/0000005/2025 // RAJKANIKA /396 /2025 JUDGE FAMILY COURT, KENDRAPARA
178	D-WA/12119/2026 WA/556/2026	MITALI MISHRA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	Crp/0000161/2025 // ()
179	D-WA/13190/2026 WA/557/2026	STATE OF ODISHA VS LALIT MOHAN DAS	ARABINDA TRIPATHY,A.G.A. VS	// // ()
180	D-WA/13268/2026 WA/558/2026	STATE OF ODISHA VS SURESH CHANDRA PATRA	MANAS RANJAN MOHANTY, A.G.A. VS	// // ()
181	D-WA/11337/2026 WA/559/2026	URMILA BEHERA VS CHIEF GENERAL MANAGER, INDIAN OIL CORPORATION LTD, BBSR	KABIR KUMAR JENA VS	// // ()

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182	D-WA/15085/2026 WA/560/2026	MINAKSHI SAHOO VS THE REGIONAL MANAGER,UNION BANK OF INDIA,CUTTACK	SRINIVAS MOHANTY VS	// 0 //
183	D-WA/8715/2026 WA/561/2026	STATE OF ODISHA VS DIGAPAL THANAPATI	SANJIB SWAIN,A.G.A VS	// 0 //
184	D-WA/13037/2026 WA/562/2026	STATE OF ODISHA VS BAILADU CHOUDHURY	AISHWARYA DASH,A.S.C VS	// 0 //
185	D-WP(C)/14102/2026 WP(C)/10756/2026	PITAMBER SENAPATI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
186	D-WP(C)/14163/2026 WP(C)/10757/2026	REBATISH SINGH NAYAK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
187	D-WP(C)/14362/2026 WP(C)/10758/2026	PREETI PARNA MOHANTY VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
188	D-WP(C)/14463/2026 WP(C)/10759/2026	LINGARAJ NAYAK VS THE REGISTRAR, UTKAL UNIVERSITY, VANI VIHAR, BBSR	SANJIB MOHANTY VS	// 0 //
189	D-WP(C)/12710/2026 WP(C)/10760/2026	JUNESH HEMBRAM VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
190	D-WP(C)/12939/2026 WP(C)/10761/2026	KHETRA MOHAN ROURAY VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //
191	D-WP(C)/14504/2026 WP(C)/10762/2026	LADUNKESWAR JEW MAHADIDYALAYA, KUMBHARPARA @ SRI SRI LADUKESWAR VS STATE OF ODISHA	RUBIN SINGH BHOJ VS	// 0 //
192	D-WP(C)/13077/2026 WP(C)/10763/2026	BIKRAM MALLA VS LAND REFORMS COMMISSIONER, BOARD OF REVENUE, CUTTACK	PRASANTA KUMAR SATAPATHY VS	// 0 //
193	D-WP(C)/15060/2026	BIDYUTPRABHA BHOI	SOUBHAGYA SWAIN	//

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	WP(C)/10764/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/14559/2026 WP(C)/10765/2026	KAILASH CHANDRA PANDY VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
195	D-WP(C)/13583/2026 WP(C)/10766/2026	PRAVATI PARIDA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
196	D-WP(C)/14993/2026 WP(C)/10767/2026	RAMESH BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
197	D-WP(C)/15114/2026 WP(C)/10768/2026	MUKUNDA CHARAN SAHU VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
198	D-WP(C)/14713/2026 WP(C)/10769/2026	BASANTA MANJARI JENA VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
199	D-WP(C)/15117/2026 WP(C)/10770/2026	TARANI SAHOO VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
200	D-WP(C)/15012/2026 WP(C)/10771/2026	BIBHUTI BHUSAN BEHERA VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	// 0 //
201	D-WP(C)/13782/2026 WP(C)/10772/2026	RABINA BARLA @ BAHALA VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// 0 //
202	D-WP(C)/15119/2026 WP(C)/10773/2026	MADHUSMITA MIRDHA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
203	D-WP(C)/14635/2026 WP(C)/10774/2026	KRUSHNA CHANDRA SANDH VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //
204	D-WP(C)/15125/2026 WP(C)/10775/2026	KUNTI MUNDA VS	SAROJA KANTA SAMAL VS	// 0

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205	D-WP(C)/13983/2026 WP(C)/10776/2026	STATE OF ODISHA SUSHANTA KUMAR BHUYAN VS	SANTOSH KUMAR MAHANTY VS	// // ()
206	D-WP(C)/14651/2026 WP(C)/10777/2026	STATE OF ODISHA DHIRENDRA KUMAR BISWAL VS	BIBEKANANDA MAHAPATRA VS	// // ()
207	D-WP(C)/15129/2026 WP(C)/10778/2026	STATE OF ODISHA SABITA ORAM VS	SAROJA KANTA SAMAL VS	// // ()
208	D-WP(C)/14667/2026 WP(C)/10779/2026	STATE OF ODISHA GADADHAR BEHERA VS	SURAJ MOHANTY VS	// // ()
209	D-WP(C)/14875/2026 WP(C)/10780/2026	RECOVERY OFFICER, DEBT RECOVERY TRIBUNAL, CUTTACK AJAYA PRADHAN VS	NIRANJAN LENKA VS	// // ()
210	D-WP(C)/8193/2026 WP(C)/10781/2026	COLLECTOR, KHURDA MINATI ROUT VS	SUKANTA KUMAR MISHRA VS	// // ()
211	D-WP(C)/8200/2026 WP(C)/10782/2026	STATE OF ODISHA KANAKLATA ROUT @ SAMANTARAY VS	SUKANTA KUMAR MISHRA VS	// // ()
212	D-WP(C)/14815/2026 WP(C)/10783/2026	STATE OF ODISHA PADMA LOCHAN SINGH VS	SUBHADUTTA ROUSTRAY VS	// // ()
213	D-WP(C)/15732/2026 WP(C)/10784/2026	STATE OF ODISHA MINATI ROUT VS	BINAYA KUMAR MOHANTY VS	// // ()
214	D-WP(C)/14127/2026 WP(C)/10785/2026	ZONAL MANAGER, UCO BANK, BALASORE MAITREE SANSAD, CUTTACK VS	AJOYA MOHANTY VS	// // ()
215	D-WP(C)/14823/2026 WP(C)/10786/2026	STATE OF ODISHA KAMINI PANIGRAHI VS	SUBHADUTTA ROUSTRAY VS	// // ()
		STATE OF ORISSA		//

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216	D-WP(C)/14836/2026 WP(C)/10787/2026	MANORAMA DEHURY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
217	D-WP(C)/14545/2026 WP(C)/10788/2026	MANASI ROUT VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
218	D-WP(C)/14996/2026 WP(C)/10789/2026	RADHA KANTA SATPATHY VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
219	D-WP(C)/15053/2026 WP(C)/10790/2026	BRAJA KISHOR BARIK VS STATE OF ODISHA	SEVATI SOREN VS	// 0 //
220	D-WP(C)/14980/2026 WP(C)/10791/2026	M/S.SHAKTI NURSERY, CUTTACK VS THE GOVT. OF ODISHA PANCHAYATI RAJ AND D.W.DEPT.,BHUBANESWAR	ANSHUMAN DAS VS	// 0 //
221	D-WP(C)/14650/2026 WP(C)/10792/2026	BIBHUTI BHUSAN KAR VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
222	D-WP(C)/15057/2026 WP(C)/10793/2026	ASTAMEE JHANKAR VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
223	D-WP(C)/14865/2026 WP(C)/10794/2026	M/S MAA TARINI SUPPLIES,ANGUL VS THE PRINCIPAL COMMISSIONER OF CGST ,BHUBANESWAR	DILLIP KUMAR SAHOO VS	// 0 //
224	D-WP(C)/15004/2026 WP(C)/10795/2026	RANJEETA PANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
225	D-WP(C)/14060/2026 WP(C)/10796/2026	KRUTIBAS SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
226	D-WP(C)/15055/2026 WP(C)/10797/2026	PRATIMA TRIPATHY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
227	D-WP(C)/11281/2026	SANTOSH KUMAR SAHU	KRUSHNA CHANDRA RATH	//

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	WP(C)/10798/2026	VS THE STATE OF ODISHA	VS	0 //
228	D-WP(C)/14566/2026 WP(C)/10799/2026	SAILA MALIK VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
229	D-WP(C)/14992/2026 WP(C)/10800/2026	M/S ORIKEN GLOBAL AUTOMOBILES, KEONJHAR VS CHIEF COMMISSIONER OF GST AND CENTRAL EXCISE AND CUSTOME, BHUBANESWAR	DIGANTA DAS VS	// 0 //
230	D-WP(C)/14669/2026 WP(C)/10801/2026	M/S AASTHA ELECTRICALS, HARYANA VS UNION OF INDIA	ABINASH ACHARYA VS	// 0 //
231	D-WP(C)/14774/2026 WP(C)/10802/2026	NIKUNJA BIHARI TRIPATHY VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
232	D-WP(C)/15736/2026 WP(C)/10803/2026	KRIPALI SETHY VS STATE OF ODISHA	SHYAM SUNDAR TRIPATHY VS	// 0 //
233	D-WP(C)/14807/2026 WP(C)/10804/2026	SUPREME INDUSTRIES LIMITED BIOWONDER, KOLKATA VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
234	D-WP(C)/11863/2026 WP(C)/10805/2026	DASAMAT MARNDI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
235	D-WP(C)/15478/2026 WP(C)/10806/2026	DR. BABASAHEB BHIMRAO AMBEDKAR SELF HELP COOPERATIVE LIMITED VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
236	D-WP(C)/13940/2026 WP(C)/10807/2026	SIDHANTA KUMAR PATRA VS TAHSILDAR, PURUSOTTAMPUR	NITYANANDA MOHAPATRA VS	// 0 //
237	D-WP(C)/14632/2026 WP(C)/10808/2026	SRI RAM SCHOOL OF NURSING, BALANGIR VS STATE OF ORISSA	MANOJA KUMAR KHUNTIA VS	// 0 //
238	D-WP(C)/14037/2026 WP(C)/10809/2026	RATNABATI RANA VS	TUSHAR KANTA SAHOO VS	// 0

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239	D-WP(C)/14270/2026 WP(C)/10810/2026	STATE OF ODISHA M/S RUTUPARNA CONSTRUCTION VS	PRABODHA CHANDRA NAYAK VS	// // ()
240	D-WP(C)/14379/2026 WP(C)/10811/2026	STATE OF ODISHA BANABIHARI RATH VS	NIRANJAN PANDA VS	// // ()
241	D-WP(C)/15705/2026 WP(C)/10812/2026	STATE OF ODISHA M/S.MADHAB ENGINEERING WORKS, MAYURBHANJ VS	NIRANJAN LENKA VS	// // ()
242	D-WP(C)/15738/2026 WP(C)/10813/2026	COLLECTOR AND DISTRICT MAGISTRATE, MAYURBHANJ JAYANTA KUMAR PRADHAN VS	KIRTAN BADHEI VS	// // ()
243	D-WP(C)/15516/2026 WP(C)/10814/2026	STATE OF ODISHA M/S TOPHAN MAHARANA VS	GOURAV KUMAR ROY CHOUDHURY VS	// // ()
244	D-WP(C)/15517/2026 WP(C)/10815/2026	THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS M/S DILLIP KUMAR BARIK VS	GOURAV KUMAR ROY CHOUDHURY VS	// // ()
245	D-WP(C)/14498/2026 WP(C)/10816/2026	THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS BIJAY KUMAR MAHANTA VS	AJAYA KUMAR TRIPATHY VS	// // ()
246	D-WP(C)/14647/2026 WP(C)/10817/2026	STATE OF ODISHA KUNI SWAIN VS	PABITRA KUMAR NAYAK VS	// // ()
247	D-WP(C)/14499/2026 WP(C)/10818/2026	STATE OF ODISHA DEBARCHAN PADHAN VS	AJAYA KUMAR TRIPATHY VS	// // ()
248	D-WP(C)/14506/2026 WP(C)/10819/2026	STATE OF ODISHA SURENDRA NAIK VS	AJAYA KUMAR TRIPATHY VS	// // ()
249	D-WP(C)/8763/2026 WP(C)/10820/2026	STATE OF ODISHA PARITOSH PRADHAN VS	HRUDANANDA MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

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250	D-WP(C)/14385/2026 WP(C)/10821/2026	SIBASIS SAHU VS STATE OF ODISHA	ANURAG PATI VS	// 0 //
251	D-WP(C)/15252/2026 WP(C)/10822/2026	DAITARI ROUT VS STATE OF ODISHA	MANORANJAN MISHRA VS	// 0 //
252	D-WP(C)/11557/2026 WP(C)/10823/2026	AJAY SINGH VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
253	D-WP(C)/15005/2026 WP(C)/10824/2026	ASHOK KUMAR PATRO VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
254	D-WP(C)/15137/2026 WP(C)/10825/2026	KIRAN KUMARI MOHAPATRA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
255	D-WP(C)/15007/2026 WP(C)/10826/2026	VINEET KUMAR LALANI VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
256	D-WP(C)/11849/2026 WP(C)/10827/2026	AMIT KUMAR SETHI VS STATE OF ODISHA	ARPIT SIKDAR VS	// 0 //
257	D-WP(C)/14831/2026 WP(C)/10828/2026	RABINDRA PATRA VS STATE OF ODISHA	SASWAT KUMAR DAS VS	// 0 //
258	D-WP(C)/13821/2026 WP(C)/10829/2026	M/S. BIBHUTI PADHAN, BARGARH VS THE COMNR COMMERCIAL TAX (CT) AND GOODS AND SERVICES TAX (GST), CUTTACK	ABHILASH MISHRA VS	// 0 //
259	D-WP(C)/13768/2026 WP(C)/10830/2026	BRAHMANANDA ROUT VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
260	D-WP(C)/13831/2026 WP(C)/10831/2026	PRADIPTA KUMAR SAHOO VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //
261	D-WP(C)/13835/2026	SITAKANTA JENA	ABHISHEK SAHOO	//

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	WP(C)/10832/2026	VS UNION OF INDIA	VS	0 //
262	D-WP(C)/14324/2026 WP(C)/10833/2026	LAXMIKANT SWAIN VS STATE OF ODISHA	BALARAM NAYAK VS	// 0 //
263	D-WP(C)/15017/2026 WP(C)/10834/2026	SANTOSH KUMAR SENAPATI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
264	D-WP(C)/15537/2026 WP(C)/10835/2026	GANESH CHANDRA PANDAB VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// 0 //
265	D-WP(C)/13836/2026 WP(C)/10836/2026	M/S TIRUPATI DRILLING AND MINING SERVICES PVT.LTD, JHARSUGUDA VS THE CHIEF COMMISSIONER OF CGST AND CENTRAL EXCISE, BHUBANESWAR, KHURDA	BHABANI PRASAD MOHANTY VS	// 0 //
266	D-WP(C)/14986/2026 WP(C)/10837/2026	JOGENDRA SWARNAKAR VS AUTHORIZED OFFICER, PUNJAB NATIONAL BANK, SAMBALPUR	AMITAV DAS VS	// 0 //
267	D-WP(C)/8492/2026 WP(C)/10838/2026	INOCENCIO PRADHAN VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
268	D-WP(C)/8050/2026 WP(C)/10839/2026	MANORANJAN MAJHI VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
269	D-WP(C)/15128/2026 WP(C)/10840/2026	MANOJA KUMAR LENKA VS STATE OF ODISHA	ANUPAM RATH VS	// 0 //
270	D-WP(C)/12314/2026 WP(C)/10841/2026	BIBEKANANDA BEHERA VS STATE OF ODISHA	ARUNA NAYAK VS	// 0 //
271	D-WP(C)/12312/2026 WP(C)/10842/2026	BIBEKANANDA BEHERA VS STATE OF ODISHA	ARUNA NAYAK VS	// 0 //
272	D-WP(C)/14911/2026 WP(C)/10843/2026	SUBASH CHANDRA SWAIN VS	SAMEER KUMAR DAS VS	// 0

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273	D-WP(C)/14860/2026 WP(C)/10844/2026	STATE OF ODISHA GANDHI COLLEGE OF NURSING, BHUBANESWAR VS	SUBHANKAR ROUT VS	// // ()
274	D-WP(C)/14913/2026 WP(C)/10845/2026	STATE OF ODISHA SHABANA AZMI VS	SAMEER KUMAR DAS VS	// // ()
275	D-WP(C)/14934/2026 WP(C)/10846/2026	STATE OF ODISHA ANWESHA NURSING AND MEDICAL SCIENCE COLLEGE, BHADRAK VS	SUBHANKAR ROUT VS	// // ()
276	D-WP(C)/14892/2026 WP(C)/10847/2026	STATE OF ODISHA SUJATA DASH VS	SAMEER KUMAR DAS VS	// // ()
277	D-WP(C)/14316/2026 WP(C)/10848/2026	STATE OF ODISHA SAMRAT KUMAR SAHU VS	BIBHUTI KESHARI BISWAL VS	// // ()
278	D-WP(C)/14786/2026 WP(C)/10849/2026	STATE OF ORISSA BABULA PRADHAN VS	SRINIVAS MOHANTY VS	// // ()
279	D-WP(C)/15187/2026 WP(C)/10850/2026	STATE OF ODISHA KJS AHLUWALIA, PROPRIETORSHIP CONCERN, KEONJHAR VS	PRIYA RANJAN SINGH VS	// // ()
280	D-WP(C)/14898/2026 WP(C)/10851/2026	STATE OF ODISHA PRASANTA KUMAR SAHOO VS	SAMEER KUMAR DAS VS	// // ()
281	D-WP(C)/4360/2026 WP(C)/10852/2026	STATE OF ODISHA CHANDRAMANI KARNA VS	VS	// // ()
282	D-WP(C)/15216/2026 WP(C)/10853/2026	STATE OF ODISHA GOPINATH MOHANTY VS	MANORANJAN MISHRA VS	// // ()
283	D-WP(C)/14915/2026 WP(C)/10854/2026	PRINCIPAL SECY, WATER RESOURCES DEPT, BHUBANESWAR MANOJ KUMAR DHIR VS	SAMEER KUMAR DAS VS	// // ()
		STATE OF ODISHA		//

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284	D-WP(C)/14905/2026 WP(C)/10855/2026	PRATAP KUMAR MAJHI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
285	D-WP(C)/14944/2026 WP(C)/10856/2026	JITEN KUMAR ROUTRAY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
286	D-WP(C)/15714/2026 WP(C)/10857/2026	M/S.BIJAYALAXMI AND PALLAVI PEST CONTROL TERE FELTING AND ALLIED SERVICES, BHUBANESWAR VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA, BHUBANESWAR	SUNIL KISHOR VS	// 0 //
287	D-WP(C)/15153/2026 WP(C)/10858/2026	SURESH KUMAR RAUT VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
288	D-WP(C)/15027/2026 WP(C)/10859/2026	RAJIV @ RAJEEB LOCHAN ACHARYA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
289	D-WP(C)/15734/2026 WP(C)/10860/2026	AMBIKA PRASAD PADHY VS STATE OF ORISSA	MANAS PATI VS	// 0 //
290	D-WP(C)/14508/2026 WP(C)/10861/2026	DHARANIDHAR SAHU VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
291	D-WP(C)/15259/2026 WP(C)/10862/2026	SUNITA MEHER VS STATE OF ODISHA	SATYA SHIVA DASH VS	// 0 //
292	D-WP(C)/14360/2026 WP(C)/10863/2026	PUNANANDA SETHY VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
293	D-WP(C)/13885/2026 WP(C)/10864/2026	GHASIRAM HANSDA VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //
294	D-WP(C)/14526/2026 WP(C)/10865/2026	AMULYA KUMAR NAYAK VS STATE OF ORISSA	AJAYA KUMAR TRIPATHY VS	// 0 //
295	D-WP(C)/15687/2026	SAMBIT PATTNAIK	AMIT PATTNAIK	//

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	WP(C)/10866/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/14371/2026 WP(C)/10867/2026	ANUPAMA DAS VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
297	D-WP(C)/13886/2026 WP(C)/10868/2026	SUNIL KUMAR SAHOO VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //
298	D-WP(C)/14556/2026 WP(C)/10869/2026	BIDYADHAR JAYAPURIA VS MAHANADI COAL FIELDS LTD.,SAMBALPUR	UPENDRA KUMAR SAMAL VS	// 0 //
299	D-WP(C)/14367/2026 WP(C)/10870/2026	BINOD BIHARI NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
300	D-WP(C)/13888/2026 WP(C)/10871/2026	SUDHIR KUMAR DASH VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //
301	D-WP(C)/15698/2026 WP(C)/10872/2026	AKANSHYA SAHOO VS STATE OF ODISHA	AMIT PATTNAIK VS	// 0 //
302	D-WP(C)/15703/2026 WP(C)/10873/2026	LATIKA SAHOO VS STATE OF ODISHA	AMIT PATTNAIK VS	// 0 //
303	D-WP(C)/15614/2026 WP(C)/10874/2026	SANJAY PATTNAIK VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
304	D-WP(C)/14582/2026 WP(C)/10875/2026	NILAMANI SAMAL VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
305	D-WP(C)/15710/2026 WP(C)/10876/2026	RAJEEB ROUT VS STATE OF ODISHA	AMIT PATTNAIK VS	// 0 //
306	D-WP(C)/15612/2026 WP(C)/10877/2026	DEEPAK KUMAR MOHAPATRA VS	DEEPAK KUMAR MOHAPATRA VS	// 0

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307	D-WP(C)/15764/2026 WP(C)/10878/2026	STATE OF ODISHA BIRANCHI NARAYAN JAGAT VS	GYANA RANJAN SETHI VS	// // 0
308	D-WP(C)/13890/2026 WP(C)/10879/2026	STATE OF ODISHA RATI RANJAN JENA VS	ABHISHEK SAHOO VS	// // 0
309	D-WP(C)/15715/2026 WP(C)/10880/2026	UNION OF INDIA PRASANTA SAHOO VS	AMIT PATTNAIK VS	// // 0
310	D-WP(C)/15356/2026 WP(C)/10881/2026	STATE OF ODISHA SARAT CHANDRA BEHERA VS	AMITABH MISHRA VS	// // 0
311	D-WP(C)/14939/2026 WP(C)/10882/2026	STATE OF ODISHA FAKIR CHARAN JENA VS	JAJATI KESHARI KHUNTIA VS	// // 0
312	D-WP(C)/14943/2026 WP(C)/10883/2026	UNION OF INDIA RINARANI MOHANTY VS	SAMEER KUMAR DAS VS	// // 0
313	D-WP(C)/15712/2026 WP(C)/10884/2026	STATE OF ODISHA CHITTARANJAN BISOI VS	ARNAV BEHERA VS	// // 0
314	D-WP(C)/14340/2026 WP(C)/10885/2026	STATE OF ODISHA PROBHAKAR CHOUDHURI VS	SASIBHUSAN JENA VS	// // 0
315	D-WP(C)/14963/2026 WP(C)/10886/2026	STATE OF ODISHA ARJYAPALLI GRAM PANCHAYAT, GANJAM VS	SUBHADUTTA ROUSTRAY VS	// // 0
316	D-WP(C)/14983/2026 WP(C)/10887/2026	STATE OF ODISHA D.BIGHNESHWAR RAO VS	KOUSIK ANANDA GURU VS	// // 0
317	D-WP(C)/15775/2026 WP(C)/10888/2026	STATE OF ODISHA DAYANIDHI DAS VS	DEEPALI MAHAPATRA VS	// // 0
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318	D-WP(C)/15652/2026 WP(C)/10889/2026	BHAGABATA BEHERA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
319	D-WP(C)/15785/2026 WP(C)/10890/2026	SRIKANTA KUMAR SWAIN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
320	D-WP(C)/15774/2026 WP(C)/10891/2026	TRILOCHAN SAHA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
321	D-WP(C)/15622/2026 WP(C)/10892/2026	TAPAS RANJAN CHOUHAN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
322	D-WP(C)/15806/2026 WP(C)/10893/2026	KASHINATH BEHERA VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS	// 0 //
323	D-WP(C)/15052/2026 WP(C)/10894/2026	PURNIMA PARIDA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
324	D-WP(C)/15786/2026 WP(C)/10895/2026	PRABHAT KUMAR PALO VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
325	D-WP(C)/15634/2026 WP(C)/10896/2026	MITU MEHER VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
326	D-WP(C)/15094/2026 WP(C)/10897/2026	LAXMIPRIYA BEURA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
327	D-WP(C)/15643/2026 WP(C)/10898/2026	RAJESWARI RAO VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
328	D-WP(C)/15601/2026 WP(C)/10899/2026	M/S AZAD ROADLINES, PUNJAB VS ODISHA STATE ROAD TRANSPORT CORPORATION, BHUBANESWAR	AMIT PATTNAIK VS	// 0 //
329	D-WP(C)/14969/2026	KRUPAJALA SELF HELP GROUP, MANIKHAMB	SAMIR KUMAR MISHRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/10900/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/15771/2026 WP(C)/10901/2026	LAXMI PRIYA PANDA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
331	D-WP(C)/15219/2026 WP(C)/10902/2026	HIRALAL PANIGRAHI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
332	D-WP(C)/15193/2026 WP(C)/10903/2026	RAMESH CHANDRA MAJHI VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
333	D-WP(C)/13832/2026 WP(C)/10904/2026	SOMANATH SAHOO VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //
334	D-WP(C)/15772/2026 WP(C)/10905/2026	KANAKALATA SWAIN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
335	D-WP(C)/14649/2026 WP(C)/10906/2026	LAXMAN PANIGRAHI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
336	D-WP(C)/13834/2026 WP(C)/10907/2026	DULA TUDU VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //
337	D-WP(C)/15791/2026 WP(C)/10908/2026	SASMITA GHADAI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
338	D-WP(C)/15009/2026 WP(C)/10909/2026	SOMNATH KHATUA VS AUTHORISED OFFICER, BANDHAN BANK LTD.,BHUBANESWAR	RITURANJAN CHHOTARAY VS	// 0 //
339	D-WP(C)/15190/2026 WP(C)/10910/2026	RAMAKANTA PATNAIK VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
340	D-WP(C)/14937/2026 WP(C)/10911/2026	BASANTA KUMAR SAHU VS	AKSHYANGSHU SEKHAR NANDY VS	// 0

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341	D-WP(C)/15215/2026 WP(C)/10912/2026	THE ODISHA STATE COOPERATIVE MILK PRODUCERS FEDERATION LTD. (OMFED), BHUBANESWAR GURU RAMDAS CONSTRUCTIONS, MAHARASHTRA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// // ()
342	D-WP(C)/15471/2026 WP(C)/10913/2026	AJIT KUMAR PATI VS THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR, KHURDA	BHABANI PRASAD MOHANTY VS	// ()
343	D-WP(C)/15144/2026 WP(C)/10914/2026	ORISSA SPONGE IRON AND STEEL LTD., KEONJHAR VS DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT, NEW DELHI	SOHAN MISHRA VS	// ()
344	D-WP(C)/15054/2026 WP(C)/10915/2026	CHAKRADHAR PARIDA VS STATE OF ODISHA	SWAPNIL ROY VS	// ()
345	D-WP(C)/14047/2026 WP(C)/10916/2026	PRASANT KUMAR BEHERA VS STATE OF ORISSA	DEBASNAN DAS VS	// ()
346	D-WP(C)/15192/2026 WP(C)/10917/2026	DAMBARUDHAR SENAPATI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// ()
347	D-WP(C)/11574/2026 WP(C)/10918/2026	MIRZA MEHEWAL BAIG VS STATE OF ODISHA	INDRAMANI SAHOO VS	// ()
348	D-ABLAPL/10121/2026 ABLAPL/4135/2026	RASMI RANJAN SWAIN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	SINGHADWAR PS /241 /2025 ()
349	D-ABLAPL/7292/2026 ABLAPL/4136/2026	CHANDRAKANTA DAS VS STATE OF ODISHA	AMITAV TRIPATHY VS	NIALI /177 /2026 ()
350	D-ABLAPL/10132/2026 ABLAPL/4137/2026	SHIBAPRASAD BARIK @ DEEPAK BARIK @ DIPU VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	KULIANA /52 /2026 ()
351	D-ABLAPL/9236/2026 ABLAPL/4138/2026	AMIT AGARWAL VS STATE OF ODISHA	ASUTOSH MOHANTY VS	MAHILA P.S. BUXIBAZAR /116 /2025 ()

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352	D-ABLAPL/10133/2026 ABLAPL/4139/2026	BASANTA MOHANTA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BETNOTI /16 /2026 () //
353	D-ABLAPL/9512/2026 ABLAPL/4140/2026	SIPUN MOHANTY VS N.C.B	ANIRUDHA DAS VS	NCB BHUBANESWAR /1 /2026 () //
354	D-ABLAPL/10136/2026 ABLAPL/4141/2026	SUDHANSU ROUT @ NINI VS STATE OF ODISHA	DEBASNAN DAS VS	KEONJHAR TOWN /169 /2007 () //
355	D-ABLAPL/9949/2026 ABLAPL/4142/2026	NEEHARIKA PANDA VS STATE OF ODISHA(VIG.)	DEBASIS SARANGI VS	CUTTACK VIGILANCE /14 /2026 () //
356	D-ABLAPL/10138/2026 ABLAPL/4143/2026	JAGNESWAR PAL VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KAMARDA /74 /2026 () //
357	D-ABLAPL/9934/2026 ABLAPL/4144/2026	PITAMBAR SAMAL VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BAUNISUNI /162 /2025 () //
358	D-ABLAPL/10145/2026 ABLAPL/4145/2026	SRIKANTA DEHURY VS STATE OF ODISHA	KULDEEP MOHANTY VS	PALLAHARA /79 /2026 () //
359	D-ABLAPL/10148/2026 ABLAPL/4146/2026	PRATAP KUMAR SAHOO VS STATE OF ODISHA	DURGA PRASAD DHAL VS	KHANDAGIRI P.S. /254 /2026 () //
360	D-ABLAPL/8889/2026 ABLAPL/4147/2026	KSHITISH KUMAR PADHAN @ PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BHAWANIPATNA SADAR /92 /2026 () //
361	D-ABLAPL/9613/2026 ABLAPL/4148/2026	MONALISA PANI VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	CUTTACK VIGILANCE /11 /2026 () //
362	D-ABLAPL/9975/2026 ABLAPL/4149/2026	JAGANNATH NAIK VS STATE OF ODISHA	SIDHARTHA DAS VS	BAMBARI /206 /2023 () //
363	D-ABLAPL/10152/2026	JAGANNATH SAHOO	KALINGA KESHARI MOHAPATRA	TIRTOL /76 /2026

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	ABLAPL/4150/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/9985/2026 ABLAPL/4151/2026	BIDYAMATI LAKRA VS STATE OF ODISHA	PRATAP CHANDRA CHHINCHANI VS	ATTABIRA /13 /2023 () //
365	D-ABLAPL/9570/2026 ABLAPL/4152/2026	SANJAYA BISWAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AUL /31 /2025 () //
366	D-ABLAPL/9697/2026 ABLAPL/4153/2026	PRASANTA PUHAN @ BULA VS STATE OF ODISHA	AJAYA KUMAR NAYAK VS	SORO /250 /2019 () //
367	D-ABLAPL/10064/2026 ABLAPL/4154/2026	RAMA GOLORI @ RAMO GOLARI VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /164 /2026 () //
368	D-ABLAPL/10082/2026 ABLAPL/4155/2026	SK. KURBAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /130 /2026 () //
369	D-ABLAPL/10160/2026 ABLAPL/4156/2026	SATYABRATA MISHRA VS STATE OF ODISHA	DURGA PRASAD DHAL VS	KHANDAGIRI P.S. /254 /2026 () //
370	D-ABLAPL/10083/2026 ABLAPL/4157/2026	RAMA CHANDRA MALIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHAJURIPADA /277 /2025 () //
371	D-ABLAPL/10191/2026 ABLAPL/4158/2026	MANAS PARIDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
372	D-ABLAPL/10090/2026 ABLAPL/4159/2026	BIKASH NAIK VS STATE OF ODISHA	ARUN KUMAR DAS VS	MOTANGA /242 /2023 () //
373	D-ABLAPL/9855/2026 ABLAPL/4160/2026	PRADIP PARIDA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	HINDOL /82 /2026 () //
374	D-ABLAPL/10092/2026 ABLAPL/4161/2026	PRASANTA GAUDA @ PRASANTA KUMAR GOUDA VS	AMITAV TRIPATHY VS	BANIGOCHA /19 /2020 ()

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375	D-ABLAPL/9876/2026 ABLAPL/4162/2026	STATE OF ODISHA PRADEEP MOHANTY VS STATE OF ODISHA	DEBADUTTA KANUNGO VS	// JENAPUR /72 /2026 ()
376	D-ABLAPL/9937/2026 ABLAPL/4163/2026	SUKANTA PRADHAN VS STATE OF ODISHA	UMAKANTA BARIK VS	// KHALLIKOTE /788 /2025 ()
377	D-ABLAPL/10158/2026 ABLAPL/4164/2026	SRIDHAR PRADHAN VS STATE OF ODISHA	ASHOK DAS VS	// / /0 ()
378	D-ABLAPL/10165/2026 ABLAPL/4165/2026	BIBHUTI ROUT @ BIBHUTI BHUSAN ROUT VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// RASOL /79 /2026 ()
379	D-ABLAPL/7572/2026 ABLAPL/4166/2026	SADANANDA PATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// ITAMATI /94 /2026 ()
380	D-ABLAPL/10096/2026 ABLAPL/4167/2026	SITARANI HAJRA @ HAJARA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	// BANSADA /23 /2026 ()
381	D-ABLAPL/10028/2026 ABLAPL/4168/2026	SAMIR KUMAR SAMAL VS STATE OF ODISHA	CHIRANJIB ROUT VS	// TALCHER TOWN /247 /2026 ()
382	D-ABLAPL/10098/2026 ABLAPL/4169/2026	PABITRA MAJHI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	// BANSADA /23 /2026 ()
383	D-ABLAPL/10180/2026 ABLAPL/4170/2026	NETRAMANI DASH VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	// BERHAMPUR TOWN /114 /2026 ()
384	D-ABLAPL/10274/2026 ABLAPL/4171/2026	MOUSUMI SAHU VS STATE OF ODISHA	SURESH KUMAR JENA VS	// / /0 ()
385	D-ABLAPL/10175/2026 ABLAPL/4172/2026	NITU @ JYOTSNA RANI BARIK VS STATE OF ODISHA	ANUGRAHA SAMANTRAY VS	// PARADEEP MODEL /75 /2026 ()

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386	D-ABLAPL/10104/2026 ABLAPL/4173/2026	RAJESH KUMAR BARIK VS STATE OF ODISHA	SNEHASISH BEHERA VS	BADAMBADI /134 /2026 () //
387	D-ABLAPL/10119/2026 ABLAPL/4174/2026	DINA SETH VS STATE OF ODISHA	GOKULANANDA PARIDA VS	BARPALLI /134 /2026 () //
388	D-ABLAPL/8786/2026 ABLAPL/4175/2026	DHANESWAR BEHERA @ DHANU BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /56 /2026 () //
389	D-ABLAPL/10309/2026 ABLAPL/4176/2026	MANAS KUMAR DAS VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	JAGATSINGPUR /292 /2026 () //
390	D-ABLAPL/9696/2026 ABLAPL/4177/2026	PRABHAT KUMAR SAHU @ PRAVAT SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RASOL /79 /2026 () //
391	D-ABLAPL/10091/2026 ABLAPL/4178/2026	PHAPINDRA GOPAL @ GOPALA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DHARAMGARH /114 /2026 () //
392	D-ABLAPL/10187/2026 ABLAPL/4179/2026	ANKUSH @ PRITIKANTA SENAPATI VS STATE OF ODISHA	DILLIP KUMAR ACHARYA VS	AIR FIELD P.S. /98 /2026 () //
393	D-ABLAPL/10169/2026 ABLAPL/4180/2026	BILU @ PRAVAKAR BESHRA @ PRABHAKAR HARIJAN VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	MAIDALPUR /117 /2025 () //
394	D-ABLAPL/10131/2026 ABLAPL/4181/2026	ABHIJIT PRADHAN VS STATE OF ODISHA	GOPINATH SETHI VS	BALIAPAL /80 /2025 () //
395	D-ABLAPL/10220/2026 ABLAPL/4182/2026	RABI NAIK @ RABINDRA NAIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	BUGUDA /341 /2022 () //
396	D-ABLAPL/10227/2026 ABLAPL/4183/2026	DASARATH @ DASHRATH PATUA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KATARBAGA /71 /2022 () //
397	D-ABLAPL/10230/2026	NEELAMADHAB MAJHI	AMARJIT SINGH	PURI TOWN /207 /2026

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	ABLAPL/4184/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/10228/2026 ABLAPL/4185/2026	GIRIDHARI SAMAL VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	NISCHINTAKOILI /88 /2026 () //